

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).955/2005

PRADIP KUMAR CHATTERJEE & ANR.

Petitioner(s)

VERSUS

ASTO PRAMANIK

Respondent(s)

(With prayer for interim relief and office report )

Date: 06/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. G.S. Chatterjee,Adv.

For Respondent(s)

Mr. Ranjan Mukherjee,Adv.

UPON hearing counsel the Court made the following

O R D E R

There is no representation on either side.

No document relating to settlement has been filed so far.

List the matter before the Hon'ble Court as this matter falls under

'Complete

Category' as provided in office note dated 18.9.2006.

A KUMAR)

(B.SUDHEENDR

rar

Regist

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